

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3448  
ANSWERED ON:13.03.2003  
CASES OF LOST RAILWAY PROPERTY  
CHANDRA NATH SINGH;SADASHIVRAO DADOBA MANDLIK

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of cases of lost railway property registered with the R.P.F. alongwith the value thereof during the last three years, till date, year- wise;
- (b) the number of cases in which property has been recovered during the said period;
- (c) whether such type of cases are increasing constantly;
- (d) if so, the reasons therefor; and
- (e) the steps taken/being taken by the Government to prevent loss of railway property?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) & (b): The number of thefts cases of Railway Property registered and detected alongwith the value of property stolen and recovered during the last three calendar years i. e. 2000, 2001 and 2002 are as under:-

Years Property	No. of cases		Value of	
	Registered (Rs.)	Detected Stolen	Recovered (Rs.)	
2000	13270	5298	44142440	22351973
2001	12558	4942	60781804	32038657
2002	12078	5202	39820455	20883140

(c): No, Sir.

(d): Does not arise.

(e): The following preventive measures are being taken to curb such thefts :-

1. Intensive beat patrolling in yards and other affected areas/sections.
2. Joint checking at interchange points to take stock of the condition of wagons/seals, carrying consignments.
3. RPF armed pickets are posted /deployed in yards as far as possible.
4. Plain clothed RPF personnel are also deployed to collect criminal intelligence with a view to tracking down offender.
5. Based on criminal intelligence, raids and searches are conducted on the dens of criminals/receivers of stolen property in order to bring them to book.
6. Dog squads are deployed for patrolling in yards.
7. Close coordination between RPF, GRP and local police is maintained at various levels to apprehend criminals and receivers of stolen property.